

Annexure – 7														
Name of the Corporate Debtor : Kamachi Steels Private Limited														
Date of commencement of CIRP: 15.10.2025 (Order Published on 16.10.2025)														
List of creditors as on: 19.08.2026														
List of operational creditors (Government dues)														
(Amount in ₹)														
Sl. No.	Details of Claimants Department	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	The Assisstant Commissioner (ST) , Manali Circle, Chennai	30/10/2025	3,275,607,706.00	3,275,607,706.00	GST Demand including interest and penalty	0	0	0	-	Nil	0	0	0	The Claim is admitted on the basis of order copies submitted by the Department
2	The Assisstant Commissioner (ST) , Madhavaram Division, Chennai	04/11/2025	602,952,314.00	573,687,704.00	Demand incuding tax, interest and penalty	0	0	0	-	Nil	0	29,264,610.00	0	The claim has has been partially admitted as the claim was made on the basis of Show Cause Notice only and not on the basis of assessment order.
3	Income Tax officer TDS ward 2	07/11/2025	1,473,350.00	1,473,350.00	Interest on penalty for late submission of TDS and/or return.	0	0	0	-	Nil	0	0	0	
	TOTAL		3,880,033,370.00	3,850,768,760.00					-			29,264,610.00	-	